

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2800
ANSWERED ON:30.03.2012
INFORMATION ABOUT TAX EVADERS FROM FOREIGN COUNTRIES
Mani Shri Jose K.

Will the Minister of FINANCE be pleased to state:

(a) whether the information from tax haven countries regarding tax evaders is likely to be delayed due to Liechtenstein, Panama, Seychelles and Bahrain asking for full- fledged Double Taxation Avoidance Agreements (DTAAs) instead of Tax Information Exchange Agreements (TIEAs) with India;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to break the impasse and obtain information about tax evaders who have stashed their money in these countries?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) No Madam.

(b)&(c) Liechtenstein, Panama and Bahrain have agreed to enter into Tax Information Exchange Agreements (TIEAs) with India. Government has taken up the matter of entering into TIEA with Seychelles on priority basis.